

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
SNEHTANGO FOOD PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Snehtango Food Products Private Limited
2.	Date of incorporation of corporate debtor	23.01.2020
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400WB2020PTC236073
5.	Address of the registered office and principal office (if any) of corporate debtor	Clive Sq, 4 th Fr, FL-410, 34, Indra Kumar Karnani Street, Kolkata-700001, West Bengal
6.	Insolvency commencement date in respect of corporate debtor	20.10.2023
7.	Estimated date of closure of insolvency resolution process	16.04.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Vaibhav Khandelwal Registration No.: IBBI/IPA-001/IP-P-02157/2020-2021/13348
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Temple Chambers, 6, Old Post Office Street, 3 rd Floor, Room No. 80, Opposite Calcutta High Court, Kolkata-700001, West Bengal E-mail id: vaaibhavkkhandelwal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Temple Chambers, 6, Old Post Office Street, 3 rd Floor, Room No. 80, Opposite Calcutta High Court, Kolkata-700001, West Bengal e-mail id: cirp.snehtango@gmail.com
11.	Last date for submission of claims	02.11.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web Link: https://ibbi.gov.in/home/downloads Physical Address: As mentioned in point no. 10 (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the **Snehtango Food Products Private Limited** on **20.10.2023**.


The creditors of **Snehtango Food Products Private Limited**, are hereby called upon to submit their claims with proof on or before **03.11.2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 26.10.2023
Place : Kolkata




Vaibhav Khandelwal
Interim Resolution Professional
IBBI/IPA-001/IP- P-02157/2020-2021/13348
AFA Valid till: 16.02.2024

CORRIGENDUM

In "Form-A" of Snehtango Food Products Private Limited published on 26.10.2023, the last date for submission of claim is "03.11.2023" instead of 02.11.2023. Inconvenience caused is regretted.

Place: Kolkata
Date: 02/11/2023

